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ITEM NO.13(MM)

COURT NO.10

SECTION IX

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).35364/2011

(From the judgement and order dated 04/10/2011 in WP No.1849/2003,  
LPA No.171/2011 of The HIGH COURT OF BOMBAY)

ANANT R KULKARNI

Petitioner(s)

VERSUS

Y.P.EDUCATION SOCIETY & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for interim relief  
and office report)  
(FOR FINAL DISPOSAL)

Date: 31/01/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN  
HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s)

Mr. C.U. Singh, Sr. Adv.  
Ms. Prity Kunwar, Adv.  
Mr. Shivaji M. Jadhav, Adv.

For Respondent(s)

Mr. Braj Kishore Mishra, Adv.  
Mr. Vijay Kumar Singh, Adv.  
Ms. Aparna Jha, Adv.  
Mr. M.P. Sahay, Adv.  
Mr. Siddharth Arya, Adv.  
Mr. Vishwajit Singh, Adv.

UPON hearing counsel the Court made the following  
O R D E R

List on 12.02.2013.

| (NARENDRA PRASAD)  
| COURT MASTER

| | (RENUKA SADANA)  
| | COURT MASTER